

14 आतंकवादियों सहित दिल्ली पुलिस बड़ी संख्या में आतंकवादियों को पकड़ने में सफल रही।

Foreign Visits of Union Ministers

825. SHRI RAJUBHAI A. PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of visits abroad by Union Ministers from march to December, 1998;

(b) the purpose of each visit and its duration;

(c) the number of persons who accompanied them and the expenditure incurred on each visit; and

(d) the details of achievements from these visits?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Declaration of Assets by Ministers

826. SHRI P. PRABHAKAR REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that when the new Government took over in March last year the Union Cabinet had decided that Ministers should file statements regarding their assets and liabilities to the Prime Minister within 90 days, for being made public;

(b) if so, the number of Ministers who have filed/sent statements and the steps taken to publicise them; and

(c) the names of Ministers who have not filed their statements so far and what steps are proposed to be taken to make them fall in line?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) All the Members of the Union Council of Ministers had declared their

assets and liabilities to the Prime Minister. However, since the returns submitted by the Ministers were in different formats, the Prime Minister has written to his Cabinet colleagues to submit their returns, as on 31.3.98, in the prescribed pro forma, so that a copy of each of the returns may be placed in the Parliament Library.

Decision Regarding Chandigarh

827. SHRI KARTAR SINGH DUGGAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the decision regarding Chandigarh has been hanging fire all these days; and

(b) if so, the steps Government contemplate to take to settle the issue to the satisfaction of the parties concerned?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No decision regarding Chandigarh has been taken so far.

(b) The Government of India would like the concerned State Governments to sort out the differences over the issue amicably and would be willing to help in the matter.

Israel as a Model for Assam's Development

828. SHRI PARAG CHALIHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to an article captioned, "Israel a model for Assam's Development", published in the Assam Tribune of 19th January, 1999; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The information is being collected and will be laid on the Table of the House.